## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

## **LOK SABHA UNSTARRED QUESTION NO.1530** TO BE ANSWERED ON THE 25<sup>TH</sup> JULY, 2017

## AGRICULTURAL LAND

1530. SHRI HARIOM SINGH RATHORE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has taken note of the ill effects on the production of foodgrains in the country due to conversion of agricultural land into non-agricultural land and if so, the details and the outcome thereof;

(b) whether the Government has any plan to check present decrease in area of agricultural land due to rising urbanisation and conversion of agricultural land into residential land as well as rise in prices of land; and

(c) the details of the role played/likely to be played by the States in this regard ?

## ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI S.S. AHLUWALIA)

(a): Despite marginal decline in the cultivable area, the agricultural production and productivity in the country has been generally increasing as a result of various initiatives taken by the Government with the exception of the years affected by drought, floods, other natural calamities, etc.

As per Seventh Schedule of Constitution of India, land comes under the purview (b) & (c): of State Government and, therefore, it is for the State Governments to take suitable steps to check diversion of agricultural land for non-agricultural purposes. However, under the National Policy for Farmers – 2007 (NPF -2007), State Governments have been advised to earmark lands with low biological potential such as uncultivable land, land affected by salinity, acidity, etc., for non-agricultural development activities, including industrial and construction activities. National Rehabilitation and Resettlement Policy - 2007 (NRRP-2007) has also recommended that as far as possible, projects may be set up on waste land, degraded land or un-irrigated land. Acquisition of irrigated, multi-cropped agricultural land for non-agricultural uses may be kept to the minimum and avoided, to the extent possible. Further, Ministry of Rural Development is implementing an Integrated Watershed Management Programme (IWMP) for development of rainfed/ degraded areas. The IWMP has been converted to the Watershed Component of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) from the financial year 2015-16.

Further, Government of India is implementing National Mission for Sustainable Agriculture (NMSA) with a view to prevent soil erosion, land degradation and also to maintain balance in various types of land uses across the country. Under this mission all types of land including wastelands/barren land are developed with suitable need based soil and water conservation measures and parts of such degraded lands developed are put to agricultural practices, leading to net sown area remaining largely unchanged around 141 million ha. in last two decades.

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